

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI

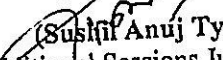
CIRCULAR

It is to convey that considering the implementation of CIS 4.0 in West District, a training programme has been scheduled for the Readers/Ahlmads/Assistant Ahlmads and Stenographers posted in the courts of West District including Family Courts, as per following schedule:

Venue	Date: 05-10-2024 (Saturday)			
	Readers	Ahlmads	Assistant Ahlmads	Stenographers
Room No. 135, Conference Hall, First Floor, Tis Hazari Courts Complex	3:00 pm to 3:30 pm	3:45 pm to 4:15 pm	4:30 pm to 5:00 pm	5:15 pm to 5:45 pm

All the Ld. Judicial Officers posted within West District including Family Courts are requested to direct the Reader/Ahlmad/Assistant Ahlmad and Stenographers of respective court to attend the training programme, as per schedule.

This issues with the prior approval of Ld. Principal District & Sessions Judge (West).


(Sushil Anuj Tyagi)
Additional Sessions Judge
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

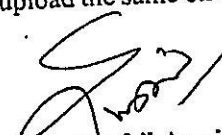
04 OCT 2024

Ref. No. 54130-230
/CIS/(166)/THC/2024

Dated : _____

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted within the jurisdiction of West District including Family Courts, Tis Hazari Courts, Delhi with a request to direct the staff under their kind control to attend the training programme, as per schedule.
2. Sh. Sunil Kumar Sharma, Chairman (IT & Digitization)/CCC, RADC, New Delhi.
3. The Central Project Coordinator, Hon'ble High Court of Delhi.
4. The Branch In-Charge, Care Taking Branch for necessary arrangement of Projector with sound system and necessary arrangements of Tea and Snacks for the Master Trainer (Staff) and assisting staff and water for participating officials.
5. The In-charge, IT Cell, RADC, New Delhi
6. Mr. Rajeev Kumar, Mr. Sandeep Chand & Mr. Pawan Kumar, JA, Computer Branch to impart training, as per the schedule.
7. PS to the Id. Principal District & Sessions Judge (HQs) with a request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
8. PS to the Id. Principal District & Sessions Judge (West) with a request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
9. Dealing Official (Website)/LAYERS (R&I, Central & West) to upload the same on official website/LAYERS software.


(Sushil Anuj Tyagi)
Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi